

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO.1825
TO BE ANSWERED ON FEBRUARY 11, 2021
BENEFICIARIES OF PMAY-U IN
BANSWARA-DUNGARPUR

NO. 1825. SHRI KANAKMAL KATARA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of beneficiaries allotted houses in Banswara-Dungarpur in Rajasthan under Pradhan Mantri Awas Yojana-Urban (PMAY-U) along with the details thereof;**
- (b) the quantum of funds provided for Banswara-Dungarpur during the financial year 2018-19, 2019-20 and 2020-21 under PMAY-U;**
- (c) the number of beneficiaries allotted houses under the scheme during the above said period; and**
- (d) the number of remaining eligible beneficiaries in Banswara-Dungarpur not provided funds for housing under the said scheme?**

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a) to (c): A total of 110 lakh houses have so far been sanctioned under Pradhan Mantri Awas Yojana-Urban (PMAY-U); out of this, 71.4 lakh are at various stages of construction and 41.8 lakh have been completed/ delivered.

Cont...2/-

Based on the project proposals received so far from the State Government of Rajasthan under the Scheme, a total 2.1 lakh houses have been sanctioned; out of this, 1.4 lakh are at various stages of construction and 1.1 lakh have been completed/ delivered.

Total 726 houses have been sanctioned in Banswara and 436 in Dungarpur of Rajasthan under the Scheme. Central Assistance of ₹6.24 crore and ₹5.85 crore has been released for construction of approved houses in Banswara and Dungarpur respectively. Details of houses sanctioned and Central Assistance released under the Scheme during the financial years 2018-19, 2019-20 and 2020-21 in Banswara and Dungarpur are as under:

		F.Y. 2018-19	F.Y. 2019-20	F.Y. 2020-21
Banswara	No. of Houses Sanctioned	62	80	368
	Central Assistance released (₹ in Cr.)	1.18	1.35	3.31
Dungarpur	No. of Houses Sanctioned	21	25	110
	Central Assistance released (₹ in Cr.)	0.46	0.44	1.29

(d): The release of funds is incumbent on various compliances as per scheme guidelines like submission of Utilization Certificates (UCs) for funds earlier released by the Union Government, Aadhaar seeding of beneficiaries in the Management Information System (MIS), Action Taken Report (ATR) on the recommendations of Third-Party Quality Monitoring Agencies (TPQMA) and Geo-tagging of various stages of construction of houses/projects. State Government of Rajasthan has been requested to fulfil pending compliances for release of funds.